

**NATIONAL COMPANY LAW TRIBUNAL**

**NEW DELHI BENCH**

**CP No. 04(ND) 2014**

**CORAM:**

**PRESENT: MS. DEEPA KRISHAN  
HON'BLE MEMBER(T)**

**MS. INA MALHOTRA  
HON'BLE MEMBER (J)**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING BEFORE NEW DELHI  
BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 13.12.2018**

**NAME OF THE COMPANY: Ashok Kumar Agarwal & Anr. Vs. M/s Karmyogi  
Homes Pvt. Ltd. & Ors.**

**SECTION OF THE COMPANIES ACT: 397-398**

<b>S.NO.</b>	<b>NAME</b>	<b>DESIGNATION</b>	<b>REPRESENTATION</b>	<b>SIGNATURE</b>
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**Present for the Petitioner:** None

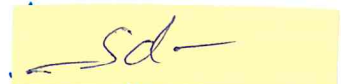
**Present for the Respondent:** Mr. Jayant Mehta and Mr. Anuj Shah, Advocates

**ORDER**

No time left. Renotify this case on 19<sup>th</sup> February, 2019 at 2:00 p.m.



**(Deepa Krishan)  
Member (T)**



**(Ina Malhotra)  
Member (J)**